

wherein a living convict has stated about various practices that are presently going on in the Tihar Jail, New Delhi; and

(b) whether Government have probed into all the cases mentioned therein and taken action against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The attention of Government has been drawn to the article entitled "Inside Jail" published in the 'Hindustan Times' dated 31st August, 1980. The Supreme Court have ordered an enquiry by the Distt. & Sessions Judge, Delhi into the allegations of corruption and other vices made by a lifer convict lodged in the Central Jail, Tihar. The Distt. & Sessions Judge has further been directed by the Supreme Court to enquire into the conditions of tension, vice and violence and prisoners grievances with a view to suggest remedial action. The enquiry is still in progress. Further action in the matter will be taken in the light of the findings of the District and Sessions Judge, Delhi and orders of the Supreme Court in the matter.

The Jail Reforms Committee appointed by Government with Justice A. N. Mulla as Chairman is also looking into the conditions in Tihar Jail and the report of the Committee on Tihar Jail is expected shortly.

Overhauling of engines of Centurian Tanks

3191. SHRI HARIKESH BAHADUR: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that seventy engines of the centurian tanks were overhauled in the year 1977 before the sale;

(b) if so, details thereof;

(c) what was the necessity to overhaul those engines while they were going to be sold as scrap; and

(d) did any proposal come to modify centurian tanks in the year 1977?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir. Only 18 engines were overhauled during the year 1977.

(b) The engines were overhauled as per the details given below:

September 1977	4
October 1977	5
November 1977	5
December 1977	4
Total	<u>18</u>

(c) The life of the Centurian tanks was extended by one more year from 1977. As a back-up for the tanks still retained in service these 18 engines were overhauled.

(d) Yes. Such a proposal was considered in 1977, but it was not agreed to on operational and cost considerations.

Recruitment of Police Personnel in Delhi

3192. PROF. P. J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police personal recruited for Delhi Police in the past 6 months;

(b) the break-up of residences of such recruits Parliamentary constituency-wise;

(c) the proportion of Scheduled Castes, Scheduled Tribes and minorities recruited in the above drive; and

(d) whether this recruitment has been made to fill up the existing vacancies or for the purposes of expanding the force?